

ITEM NO.12

REGISTRAR COURT

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 13088/2024

DEV BRAT & ORS.

Appellant(s)

VERSUS

COLLECTOR VARANASI U. P.

Respondent(s)

Date : 27-01-2025 This appeal was called on for hearing today.

For Appellant(s) : Mr. V. N. Raghupathy, AOR

For Respondent(s) :

Mr. Rajeev Kumar Dubey, Adv.

Mr. Ashiwan Mishra, Adv.

Mr. Kamendra Mishra, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent has filed counter affidavit.

Registry to process the matter for listing before the
Hon'ble Court, as per rules.

SUJATA SINGH
Registrar

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